

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2017/ 378

Date: 10/08/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Kishore Gehlot S/o Shri Dharm Singh Gehlot, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from 09.08.2017.

By Order,


REGISTRAR [ADMN.]

No: I/A(iii)(a)(10)/82/2016/ 1887

Date: 10/08/17

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J., Rajasthan High Court, Jodhpur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
7. Concerned Shri Kishore Gehlot S/o Shri Dharm Singh Gehlot, Subhash Chowk, Soorsagar, Jodhpur-342024.
8. Personal file.


REGISTRAR [ADMN.]